281

1	40	2										2	3
Karnataka	-		1								•••••••••••••••••••••••••••••••••••••••	62,699	40,033
Kerala .			3	ï	ţ۲.	a:			9			829	467
Madhya Prad	esh		8	÷	×.	3	×	•		×		1,858	193
Orissa .	ų.	÷			•	đ						21,726	12,878
Rajasthan	a	a.	2	5	÷	a.		a.	×	a		6,150	6,069
Tamil Nadu	12	÷	i.	я		÷	а:		×:	a=		28,686	27,960
Uttar Pradesh			r			a.			÷	э,		8,664	6,810
Mahara htra	÷		÷	¥.	a.			a.	×	•		302	292
	Total		al:								•	1,52,338	1,11,769

Calorific value of coal for boilers in M.P. power stations

424. SHRI BABURAO PRANJPE: Will the Minister of ENERGY Le pleased to state:

(a) what is the calorific value of coal for which various boilers in the power Stations in Madhya Pradesh are designed;

(b) is the coal being supplied to the Power Stations of correct quality; it not, what is the calorific value of coal being supplied to the various Power Stations;

(c) what is the reduction in power generation due to poor quality of coal being supplied; and

(d) what steps are being taken to ensure supply of correct quality of coal to Power Stations?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b). The quality of coal that has been supplied to thermal power stations of the Madhya Pradesh State Electricity Board during the period April, 1982 to December, 1982 in terms of calorific value falls in the range of 3000 K Cal./Kg. 5600 K. Cal./Kg. against there design requirements of gross calorific value falling in the

range of 3600 K. Cal/Kg. 550 K. Cal/ Kg.

(c) It is difficult to quantify the loss in generation caused exclusively on pecount of poor quality of coal.

(d) The supplies of coal are being continuously monitored in qualitative terms. Strict supervision is exercised over the loading of coal so as to ensure that coal of proper size, and free from extraneous material, shale etc. is despatched. The Government have recently set up a Committee under the Chairmanship of Shri Mohd. Fazal, Member, Planning Commission to examine, inter-alia, the requirement of coal for thermal stations in qualitative terms and recommend specific measures for improvement, wherever necessary.

Suspension of Film Financing Activity by N.F.D.C.

425. SHRI PIUS TIRKEY:

SHRI D. S. A. SIVAPRAKA-SHAM:

Will the Miniser of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Ministry have directed the National Film Development Corporation to sus-